

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/ 7951/A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Shri S. Khound
District & Sessions Judge
Golaghat

Dated Guwahati, the ~~21st~~ December, 2019.

Sub:- **Permission to withdrawal of LTC.**

Ref : Your Memo No.11087 dated 17.12.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for withdrawal the LTC for the current block period 2018-2021, which was already granted by this Hon'ble Court vide High Court's letter No. HC.VII-03/2019/7348/A dated 16.12.2019 has been accepted.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2019/ 7902-7904/A. dated 21/12/19
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

sd/-

JT. REGISTRAR (VIGILANCE)

sd/-